NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.522/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company		Magma Fincorp Limited & Anr		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

- 1. D.N. SHARMA, Adv.
- 2. MANOJ BANTHIA, PCS
- 3. RAJ KR. BANTHIA, PCS
- 4. NEHA SOMANI, PCS

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)

Applicants
Source
5/1/2018